

**HIGH COURT OF KARNATAKA AT BENGALURU
MODIFICATION OF SITTINGS OF
THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO
THEIR LORDSHIPS WITH EFFECT FROM
WEDNESDAY THE 3RD JANUARY 2018**

Priority will be given to old cases

Sl. No.	SITTINGS AND SUBJECTS	COURT HALL
1	<p>Hon'ble Mr. Justice Budihal R.B.</p> <p>Criminal Petitions (u/s 438 and 439 Cr.P.C.) - Admissions, Orders and Hearing</p> <p>Criminal Appeals (Single Judge matters) from 2011 - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	14
2	<p>Hon'ble Mr. Justice K.Somashekar</p> <p>Writ Petitions (KLRA, HRC, KDR and Cinema) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Miscellaneous First Appeals (MVC & WC) from 2015 - Admissions, Orders and Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admissions, Orders and Hearing</p> <p>LRRPs - Admissions, Orders and Hearing</p> <p>Criminal Appeals (Single Judge matters) upto 2010 - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	20

By Order of Hon'ble The Acting Chief Justice,

**Sd/-
(P.N.Desai)
Registrar (Judicial)**

Date: 02.01.2018